

SHRI MADHAV SINH SOLANKI: Even though the scheme was there, it is a new thrust which is being given. As the Finance Minister, in his speech, made out, he proposed to give a special thrust to all programmes of employment generation, it is proposed to merge NREP and RLEGP into a single programme and to decentralise its implementation. This merged programme will operate throughout the country and will be funded 75 per cent by the Centre. Over and above that, poverty and unemployment are intense in certain disadvantaged regions and existing employment programmes fall short of this need. Therefore, this special new programme of Jawaharlal Nehru Employment Scheme would take care of every family which is unemployed. A minimum of one member will be given employment in this programme; that is a new thrust.

SHRI S. JAIPAL REDDY: At this stage, I do not want to go into the merit of the Jawaharlal Nehru Employment Scheme. The Government says that it will be implemented in 100 and odd districts. What are the criteria by which the backwardness of a district are going to be determined under the scheme? How do we know which are the backward districts? Has the Planning Commission identified them; if so, will the Minister disclose them in the House?

SHRI MADHAV SINH SOLANKI: The identification would be done in consultation with the State Governments because the State Governments are in know of the areas which are poor where backwardness is there and the Government of India also has its information.

SHRI S. JAIPAL REDDY: When they have said 'backward districts' some criteria will be there.

MR. SPEAKER: Those can be there.

SHRI S. JAIPAL REDDY: They cannot first announce the Scheme and then identify the district.

MR. SPEAKER: That is all right. You

can put a question for the criteria and I will get it answered.

*(Interruptions)*

MR. SPEAKER: He can lay it on the Table of the House.

PROF. MADHU DANDAVATE: He is prepared to give it.

SHRI S. JAIPAL REDDY: This is a second supplementary which he has agreed to answer. You have permitted it. Therefore, it is incumbent upon him to clarify. *(Interruptions)* He is ready to give it, Sir.

SHRI MADHAV SINH SOLANKI: The details are being worked out. The Finance Minister has already announced that 120 districts which are backward and suffer from acute unemployment will be taken up. These are the parameters. The details are being worked out in consultation with the State Governments.

#### **Appointment of LDCs in Delhi Administration**

\*253. DR. C.S. VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Staff Selection Commission have forwarded the names of successful candidates to the Delhi Administration for appointment to the post of Lower Division Clerks on the basis of the examination held in 1987;

(b) if so, the number of candidates out of the list who have already been appointed so far;

(c) when the remaining candidates are likely to be appointed;

(d) whether all the candidates belonging to Scheduled Caste/Scheduled Tribe in the list have also been appointed; and

(e) if not, when they are likely to be appointed?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV):** (a) Yes, Sir.

(b) and (c). According to Delhi Administration, 800 offers of appointment have already been issued. The time-frame for completing the process of appointment would depend on actual joining of the candidates to whom offers of appointment have been issued.

(d) Yes, Sir.

(e) Does not arise.

**DR. C.S. VERMA:** What are the reasons for delaying the appointments of the candidates selected and recommended by the Staff Selection Commission? What are the reasons?

**SHRI SONTOSH MOHAN DEV:** We have issued letters to all the 800 candidates through different Delhi Administration organisations. Some of them have asked for some time, some of them are still pending before the medical examination. A review will be taken in the month of March 1989 when a further decision will be taken. From the point of view of giving the appointment letters there is no delay because we have already issued the appointment letters to all the 800 candidates.

**DR. C.S. VERMA:** Is there any time limit between the medical examination and police authorities' examination report?

**SHRI SONTOSH MOHAN DEV:** There is no time limit. As I said, in the month of March we will be reviewing the position and then we shall decide the next step regarding this.

**MR. SPEAKER:** Shri Ayyapu Reddy. Absent.

Shri Prakash Chandra. Absent.

Shri Sharad Dighe. Absent.

Shri T. Basheer. Absent.

Shri Hussain Dalwai. Absent.

Shri Ramashray Prasad Singh. Absent.

Dr. A.K. Patel. Absent.

Shri Satyendra Narayan Sinha.

*(Interruptions)*

**MR. SPEAKER:** Up till now he is my member.

*(Interruptions)*

**SHRI S. JAIPAL REDDY:** Please advise him not to resign because he will lose that and this too. *(Interruptions)* Sir, my friend here says that there should be one Jawaharlal Nehru Centenary Run from Delhi to Patna and another from Patna to Delhi.

**MR. SPEAKER:** Shri V.S. Krishna Iyer. Absent.

Shri Uttam Rathod. Qn. 261.

### **INSAT Programme**

\*261. **SHRI UTTAM RATHOD:** Will the PRIME MINISTER be pleased to state:

(a) the programme drawn up and are under implementation under the INSAT Satellite series project;

(b) the amount of funds for these programmes under the current plan; and

(c) when is INSAT-1D expected to be ready and scheduled to take off?

**THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN):** (a) to (c). A statement is given below.